

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 35(ND)/2011
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 4.08.2016



NAME OF THE COMPANY: Theolia S.A

V/s.

M/s. Theolia Wind Power Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013

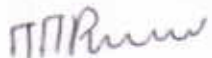
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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|----|-------------------------|----------------------|--|---|
| 1. | Ms Kudrat Dev, Adv | [Petitioner Company] | |  |
| 2. | ABHAY PRATAP SINGH, Adv | [RESPONDENT] | |  |

Order

The matter has been transferred from Court No. 2. It has been put up for proper orders.

List on 02.09.2016


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

4th August, 2016
(P.K. SUD)